

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 2nd September, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

NOTE : *It is noticed to all concerned cases which were fixed for hearing on 17.09.2015 & 18.09.2015 at Circuit Bench, Shimla will be taken-up on 30.09.2015 & 01.10.2015 respectively at Circuit Bench, Shimla.*

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 306/2013	Sanjay Kumar Vs Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv.for Applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. B.V. Niren, Adv. For R – 2 Mr.Vivek Kr. Tandon, Adv. For R – 3, 8 & 9 Mr. P.L. Gautam, Adv. For R – 4 Mr. Balendu Shekhar, Adv. For R – 5 & 7 Mr. Sunil Goel, Adv. For R – 6
2.	Original Application No. 165/2013	Akash Vashishtha Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. A.K. Prasad, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R- 2 Mr. M. Dutta, Adv. for R – 3 Ms. Reena Singh, AAG for R – 4 & 5 Mr. Sudhir Kulshreshtha, Adv. for R – 6 Mr. Roshan Lal Goel, Adv. for R – 7 Mr. Manjit Singh, AAG for State of Haryana
3.	Original Application No. 277/2013	Dr. Irfan Ahmad & Ors. Vs Mr. Nawang Rigzin Jora & Ors.	Mr. Narendra Pal Singh, Amicus Curiae Mr. R.A. Jan, A.G along with Mr. Muzzafar A Kirmani, Adv. for R– 1 to 3 Mr. A.K. Prasad, Adv. for R - 4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for M/o UD
FOR ADMISSION			
4.	M.A. No. 909/2015 in Original Application No. 427/2014	Krishankant Singh Vs. M/s. Al-Saqib Exports Pvt. Ltd.	Mr. Z. Rehman & Mr. Z. A. Siddqui, Adv. for Applicant
5.	Appeal No. 109/2015 (M.A. No. 853/2015)	Walia Constructions Company (Engineers & Contractors) Vs. State of Punjab & Ors.	Mr. A. R. Takkar, Adv. for Appellant
6.	Original Application No. 379/2015	Bhupesh Sehgal & Ors. Vs. Delhi Development Authority & Ors.	Mr. Vandana Sehgal, Adv. for Applicant

7.	Original Application No. 380/2015	Dr. C. V. Singh Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
8.	Original Application No. 382/2015	Jaswinder Kaur Vs. Union of India & Ors.	Mr. Yashwant Mathur, Adv. for Applicant
AFTER NOTICE			
9.	Original Application No. 295/2015 (M.A. No. 763/2015)	Raj Kumar Saluja Vs. Government of NCT of Delhi & Anr.	Mr. B. Anand, Adv. for Applicant
10.	Original Application No. 296/2015 (M.A. No. 764/2015)	Satya Prakash Bagla Vs. Government of NCT of Delhi & Anr.	Mr. B. Anand, Adv. for Applicant
11.	Original Application No. 327/2015	Doaba Paryavaran Samiti Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
12.	Original Application No. 315/2015 (M.A. No. 821/2015)	Rajiv Savara Vs. Darrameks Hotels & Developers Pvt. Ltd. & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, & Ms. Katyayni, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-3
FOR COMPLETION OF PLEADINGS			
13.	Original Application No. 173/2015 (M.A. No. 782/2015)	Mohd. Maruuf Vs State of U.P. & Ors.	Mr. Sudakshina Rathor, Adv. for Applicant Ms. Savitri Pandey, Adv. & Ms. Azma Parveen, Adv. for R-1 & 3 Mr. Pradeep Misra, & Mr. Daleep Kr. Dhayani, Adv. for R-5
14.	Original Application No. 215/2014	Aditya N. Prasad & Ors. Vs Union of India & Ors.	Mr. Aditya N. Prasad, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Sanjay Dewan, Adv. for R – 2 to 4 Mr. Manoj K. Das, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. V.K. Shukla, Adv. for R – 7 Mr. Sunil Satyarathi, Adv. for R - 8 Mr. Gautam K., Adv. for R – 11 Mr. Sunil Satyart Kumar, Adv. Mr. Kamlesh K. Jha, Adv. for DJB
FOR HEARING			
15.	Original Application No.35 (T _{HC})/2014 (CW 1968/13)	Ganpat Ram Mirdha Vs State of Rajasthan & Ors.	Mr. B.L. Tiwari, Adv. for Applicant Ms. Suman, Adv. for R – 1 to 3 Mr. Manish Shishodia, Adv. for R - 4
16.	Original Application No. 328/2014	Krishan Kant Singh V/s M/s Daurala Sugar Works Distillery Unit Daurala Merrut	
17.	Original Application No. 421/2014	Krishan Kant Singh V/s M/s Daurala Organics Ltd. Daurala, Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. Parag Tripathi, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. Mr. B. V. Niren, Adv. Mr. Vikas Malhotra, Adv.
18.	Original Application No. 239/2015	Suo Motu Uttarakhand Human Rights Commission Vs. Chief Secretary, Govt. of Uttarakhand & Ors.	Mr. Rahul verma, AAG for R-1 Dr. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for R-2

19.	Original Application No. 231/2014 (M.A No. 782/2014, M.A No. 783/2014 & M.A No. 147/2015)	Doaba Paryavaran Samiti Vs State of U.P & Ors.	Mr. Sapan Biswajit, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 4, 7 to 18 Mr. A.K. Prasad, Adv. for R-2 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-6 Mr. Rajkumar, Adv. for R-18
20.	Original Application No. 15/2015 (M.A No. 40/2015 & M.A No. 362/2015)	Krishankant Singh Hoon Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Alpana Poddar, Adv. for R-2 Mr. A.K. Prasad, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-6 to 8, 10 & 11 Mr. Pradeep Mishra, Adv. for R-9 Mr. Narender Pal Singh, Adv. for R-12 Mr. Neeraj Bhardwaj, Adv. for R-14 Mr. A. A. Aron, Adv. for R-13 & R-15
21.	Appeal No. 106/2015	Gram Sarai Vikas Samiti (Regd.) Vs. MoEF & Ors.	Ms. Antima Bazaz, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1
22.	Original Application No. 10/2015 (M.A No. 27/2015 & (M.A. No. 744/2015)	Indian Council for Enviro-legal Action Vs National Ganga River Basin Authority & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. A.K. Prasad, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 Ms. Alpana Poddar, Adv. for R-3 Mr. Gaurav Dhingra, Adv. for R-4 Ms. Panchajanya Batra Singh, Adv. for R-5 Mr. Mukesh Verma, Adv. for R-6 Mr. Antima Bazaz, Adv. for R-9 Mr. S. L. Gundli for CPCB Mr. A. R. Takkar, Adv. for MoEF & CC Mr. B. V. Niren, Adv. Mr. Sunil Prakash Sharma, Adv. for Nagar Nigam, Haridwar Mr. A. R. Takkar, Adv. for Hero Motor Corp.
23.	Original Application No. 161/2014	Bharat Jhunjunwala Vs Union of India & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Dr. Abhishek Atrey, Adv. for R-2 Mr. Arun Bhardwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for R-3 Mr. A.K. Prasad, Adv. for R-4 Mr. U. K. Uniya, Adv. for R-8
24.	Original Application No. 141/2014 (M.A No. 356/2015 & M.A No. 419/2015)	Saloni Singh & Anr. Vs Union of India & Ors.	Mr. A.K. Singh, Adv. for Applicant Mr. Om Prakash, Adv. for R-1 & 2 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Mr. Kush Sharma, Adv. for R-5 Mr. Balendu Shekhar, Adv. for MCD Mr. Akshay Abrol, Adv. Ms. Beena Rani Pandey, Adv. for DUSIB Mr. O.P. Ratra in person Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Ritwick Dutta, Adv. for Noticee No. 10
25.	Original Application No. 84/2014 (M.A No. 231/2014 to M.A No. 233/2014, M.A No. 237/2014, M.A No. 627/2014, M.A No. 809/2014 & M.A No. 230/2015)	Jagannath Mane Vs Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. C.D. Singh, Adv. for R-2 to 5 Mr. Anmol Kishore, Adv. for R-6 Mr. Rohit Sharma, Adv. Mr. Mohit Choubey, Adv. for R-7 Dr. Harsh Pathak, Adv. Mr. Pankaj Kapoor, Adv. for R-8 Mr. Rajul Shrivastava, Adv. for M.P. P.C.B

26.	Original Application No. 151/2013	Legal Aid Committee, National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. Along with Mr. Sanjay Upadhyay, Adv. For applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. U.K. Uniyal, Adv. General along with Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv Saxena, Adv. For R – 3, 4 & 8 Mr. Anurag Sharma, Adv. For R – 5 Ms. Alpana Poddar, Adv. For R – 6 Mr. Mukesh Verma, Adv. For R – 7 Mr. Ravinder Agarwal, Adv. For R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. S. Nanda Kumar, Adv. For R – 10 Mr. Tavinder Sidhu, Adv.
27.	M.A. No. 603/2015 & M.A. No. 596/2015 in Original Application No. 222/2014	Forward Foundation & Ors. Vs. State of Karnataka & Ors.	Mr. Devashish Bharuka, Adv. for the Applicant in M.A. No. 603/2015 Mr. B. R. Srinivasa Gowda, Adv. for R-1 Mr. Ankur Skulkarni, Adv. for R-9 Mr. Shekhar G. Devasa, Adv. for R-9 Mr. Raju Rama Chandan, Sr. Adv. & Mr. Deva, Adv. for R-10 Mr. Praveen Sehrawat with Mr. Saransh Jain, Adv. for R-11 & 12 Mr. Atul Jha, Adv. for State of chhatisgarh
28.	Original Application No. 318/2013 State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Medhalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli	Rajendra Singh Bhandari Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Ms. Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Ms. Prerna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli Mr. Suryanarayan Singh, AAG for State of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand

	Daman & Diu Delhi Lakshadweep Puducherry		Ms. Hemantika Wahni, Adv. Mr. Som Raj Choudhury, Adv. for State of Odisha
29.	Original Application No. 21/2014 (M.A No. 155/2015, M.A. No. 284/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 482/2015, M.A No. 502/2015, M.A. No. 618/2015, M.A. No. 631/2015, MA. No. 683/2015 M.A. No. 778/2015 & M.A. No. 812/2015)	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R – 2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for South & North MCD Ms. Savitri Pandey, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Traffic Police Mr. Nishant Gautam, Adv. Ms. Pinky Anand, ASG, Mr. Rajesh Ranjan & Ms. Somya Rathore, Adv. Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. for State of Manipur Mr. Rudreshwar Singh, Adv. for BSPCB Mr. K. V. Jagdishvaran, Adv. for Andaman & Nicobar Islands Ms. K. Enatoli Sema, Adv. State of Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Nupur Kanungo, Adv. for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of Uttarakhand Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan
30.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of India & Ors.	Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Kabir S. Bose, Adv. for R-9
31.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Ravi, Adv. Mr. Vishwedra Verma, Adv. for MoEF Ms. Savitri Pandey along with Ms. Azma Parveen, Adv. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.

CASES OF COURT NO. 2			
FOR ADMISSION			
32.	Original Application No. 330/2015 (M.A. No. 880/2015)	Binapani Saw Mill & Ors. Vs. State of West Bengal & Ors.	Mr. Abhijeet Kumar, Mr. Sibatosh Chatterjee & Mr. Ram Ekbal Roy, Adv. for Applicant
33.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Shailesh Singh, Applicant in person
34.	Original Application No. 381/2015	Nazeer Ahmed Vs. Union of India & Ors.	Mr. Ajay Kumar Tiwari, Adv. for the Applicant
AFTER NOTICE			
35.	Appeal No. 107/2015	Sarvapriya Securities Pvt. Ltd. Vs. MoEF & Ors.	Mr. A. R. Takkar, Adv. for Appellant Ms. Panjanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4
FOR COMPLETION OF PLEADINGS			
36.	Original Application No. 284/2015 (M.A. No. 711/2015)	Jugal Kishore Vs. Union of India & Ors.	Mr. Roshan Lal Goel, Adv. for the Applicant Mr. Vivek Chib, Adv. & Mr. Ankit Prakash, Advs. for R-1 Mr. Abhishek Paruthi, Adv. & Mr. S. L. Gandhi, SLO for R-2 Mr. V. N. Kawra & Ms. Angeli Dayal, Advs. for R-3
37.	Original Application No.163/2015	Citizens for Collective Consciousness Vs Dhanu & Ors.	Mr. Praneet Ranjan & Mr. Abhinav Singh Advs. for Applicant Mr. Vipin Kr. Singh, Adv. for R-1 to 8 Mr. Narendra Pal Singh & Mr. Dinesh Jindal, Advs. for R-9 Mr. Subodh Kumar, Adv. for R-12 & 13 Mr. S. I. Ashok Kumar, Adv. for R-15
38.	Original Application No.165/2015 & M.A.No.488/2015	Rajiv Rattan Vs Haryana Urban Development Authority & Ors.	Mr. Rajat Navet, Mr. Rohan Yadav & Mr. Dalveer Tharan, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana & Romy, Advs. for R-1 to 4
FOR HEARING			
39.	Appeal No. 18/2015	Deepak Kr. Rai Vs. State of U.P. & Ors.	Mr. Deepak Kr. Rai, Appellant in Person Ms. Savitri Pandey, Adv. and Ms. Asma Parveen, Adv. For R - 1 Mr. Daleep Kr. Dhayani, Adv. for R – 2 Mr. Aabhas Parimal, Adv. for R-3
40.	Original Application No. 277/2015	Green Earth Vs. Deputy Commissioner & Ors.	Mr. M. C. Mehta & Ms. Katyayni Chaubey, Advs. for Applicant Mr. Sandeep Madan, Adv. for R-1 & 2 Mr. Anil Grover, AAG, Haryana & Mr. Rahul Khurana, Adv. for R-3 & 4
41.	Original Application No. 148/2015 (M.A. No. 634/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1 Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9

42.	Original Application No.24/2014.	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Advs. for the Applicant. Mr. Vikas Malhotra & Mr. M. P. Sahay, Advs. for R-1 Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv., for R-3. Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Rahul Verma, Adv. For R-6 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-7. Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
43.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4
44.	Original Application No. 118/2015	Jagannath Mane Vs. Unoin of India & Ors.	Mr. Shekhar Sharma, Adv.for the Applicant Mr. Vishendra Verma, Adv. For R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 6 & 7 Mr. Rajul Shrivastav, Sucheta Yadav, Advs. for R-4
45.	Original Application No. 120/2015	Jagannath Mane Vs Unoin of India & Ors.	Mr. Shekhar Sharma, Adv. for the Applicant. Mr. Vishendra Verma, Adv. For R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 5 & 6 Mr. Rajul Shrivastav, Sucheta Yadav, Advs. for R-4 Mr. Akhilesh Kumar, Adv. for R-7
46.	Original Application No.116/2015 & M.A.No.327/2015 & M.A.No.589/2015.	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Applicant. Mr. Sanjay Dewan, Adv. For R-1 & 3. Mr. S.K Sharma, Adv. For R-5. Mr. Pankaj Kumar, S.I., P.S V.K South, for R-7.
47.	Original Application No. 80/2014 (M.A.No.217/2014)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Advs. For the Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7 Mr. Manoj Gorkela & Mr. Vinay Kumar, Advs. for R-8

Date: 2nd September, 2015

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR HEARING			
1.	Appeal No.3 (T _{HC}) /2013 (PH)	M/s Munjal Showa Ltd. Vs Appellate Authority, Haryana State PCB & Ors.	Mr. Rajiv Dutta, Sr. Adv. along with Mr. Sapan Dhir, Adv. for Appellant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 to 3

DATE: 2nd September, 2015

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 89/2013 (M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013, M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014 & M.A No. 304/2014 & M.A No. 305/2014)	Akash Vashishtha & Anr. Vs Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Mr. Gaurav Bhatia, Addl. AG, along with Ms. Savitri Pandey, Adv. for R – 2 to 4 & 8 Mr. D. Rajeshwar Rao, Adv. for R – 3 Mr. Manjit Singh, Adv. for R – 6 & 13 Mr. Ruchir Mishra, Adv. for R - 7 Ms. Reena Singh, AAG for R – 9 & 12 Ms. Sushma Singh, Adv. for R – 10 Mr. M.P. Shorawaby, Adv. for R - 11 Mr. Ravi P. Mehlotra, Adv. for R – 14 Mr. Balendu Shekhar, Adv. for R – 15 Mr. Dinesh D. Sr. Adv. along with Mr. Yasharth Kant, Adv. for R – 16 Mr. G.S. Raghav, Adv. for R – 20 to 22 Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for R–24, 29, 33 & 35 Mr. Amit Sethi, Adv. in M.A No. 489/2013 & 491/2013 Mr. Harish Pandey, Adv. in M.A No. 565/13 Mr. Kailash Pandey, Adv. in M.A 609/2013 Mr. G.S. Raghav, Adv. in M.A Mr. B.P. Aggarwal, Adv. for R – 54

Date: 2nd September, 2015

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASE OF COURT NO. 2			
FOR HEARING			
1.	Appeal No.97/2013.	Mathala Chandrapati Rao, Founder KPPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	Mr. Raj Panwani, Sr. Adv. & Ms. Parul Gupta, Adv. for Applicant Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv. for R-1 & 2 Mr. Sebo Sanker Mishra, Adv. For R-3 Mr. Arjun Vinod Bobde, Adv. for R-4 Mr. A.K. Panda, Sr, Adv., Mr. M. Paikaray, Adv, Mr. S.Panda, Adv.for R-5 Mr. Ambuj Agrawal, Adv. for APPCB Mr. Guntur Pramod Kumar and Mr. Guntur Prabhakar, Advs. For State of Andhra Pradesh Mr. Nikhil Nagpal & Mr. D. Baijal, Advs.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in